

**GOVERNMENT OF INDIA**  
**MINISTRY OF HOUSING and URBAN AFFAIRS**  
**LOK SABHA**

**UNSTARRED QUESTION NO. 1632**

**TO BE ANSWERED ON FEBRUARY 11, 2021**

**HERITAGE AUDIT OF CENTRAL VISTA**

**NO. 1632.   ADV. DEAN KURIAKOSE:**  
**SHRI T.N. PRATHAPAN:**  
**SHRI M. SELVARAJ:**  
**SHARI GAURAV GOGOI:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether a detailed heritage audit was conducted prior to initiating the bidding process to implement the Central Vista Redevelopment Project;**
- (b) if so, the details thereof and if not, the reasons therefor;**
- (c) whether the project meets the heritage guidelines of the Delhi Master Plan; and**
- (d) if so, the details thereof and if not, the reason for continuing with the project?**

**ANSWER**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**(SHRI HARDEEP SINGH PURI)**

**(a) & (b) Prior approval of Heritage Conservation Committee is taken for every project of Central Vista Development/ Redevelopment, wherever applicable, before construction work commences.**

**(c) & (d) Clearance of Heritage Conservation Committee has been obtained on 11.01.2021 for construction of New Parliament Building and for Central Vista Avenue Projects on 02.02.2021. For other projects, it will be obtained, wherever necessary.**

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